

**GOVERNMENT OF INDIA  
CIVIL AVIATION  
LOK SABHA**

UNSTARRED QUESTION NO:3292  
ANSWERED ON:14.12.2011  
BILATERAL AIR SERVICE AGREEMENTS  
Khair Shri Chandrakant Bhaurao

**Will the Minister of CIVIL AVIATION be pleased to state:**

- (a) the number of countries with which India has bilateral air service agreements alongwith the details of the agreements entered into during each of the last three years and the current year;
- (b) whether there have been underutilization of seats/capacity agreed upon;and
- (c) if so, the details thereof and the reasons therefor alongwith the measures taken to rectify the situation?

**Answer**

MINISTER OF OVERSEAS INDIAN AFFAIRS & MINISTER OF CIVIL AVIATION (SHRI VAYALAR RAVI)

(a) As on date, India has entered into Air Services Agreements (ASAs) with 109 countries. During the last 3 years, India has initialed/signed Air Services Agreements with Bhutan, Azerbaijan, Kenya, Barbados, Bosnia & Herzegovina, Iceland, Iran, Nepal, Rwanda, Senegal, South Africa, Zimbabwe, Indonesia, Brazil.

(b)&(c) In year 2010-11 Indian carriers had utilized around 20% of the total entitlement. The Indian carriers are eligible to operate to foreign destinations as per the respective bilateral air services agreements with concerned foreign countries. However, actual operations by any airline is always guided by its commercial judgement.